

Chief Engineer of the Central Water Commission during 1996-97 and 1997-98, till-date; and

(b) the action taken by the Government on these complaints and erring engineers to ensure transparency in the administration?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) and (b) Eight complaints against Chief Engineer and Chairman of Central Water Commission containing various allegations have been received during 1996-97 and 1997-98 till date. Three of these complaints have been filed as the allegations contained in them were found to be baseless. The remaining five complaints are being looked into.

Inauguration of Indore Airport

1872. SHRIMATI SUMITRA MAHAJAN : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have proposed any special scheme for the inauguration of newly constructed Indore Airport;

(b) if so, the details thereof;

(c) the time by which this scheme is likely to be made effective;

(d) whether the attention of the Government has also been drawn to the inconvenience being caused to the public due to non-commissioning of the airport; and

(e) if so, the action being taken in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM) : (a) to (c) No, Sir. The Indore airport already exists. Only the terminal has been modified and extended.

(d) and (e) Phase-I of extended and modified Terminal Building at Indore Airport was commissioned in December, 1996. Works of Phase II and Phase III have been completed and the building will be commissioned after obtaining additional power supply for which, necessary amount has been deposited with M.P. State Electricity Board.

[English]

Increment of Teachers

1873. SHRI SATYA PAL JAIN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether increment of a large number of Assistant Teachers of Sarvodaya Vidyalayas (Composit Schools) appointed in 1996 in South District of Delhi has been stopped;

(b) if so, the reasons therefor;

(c) the action proposed to be taken against the officials responsible for stopping the increment; and

(d) the time by which the increment is likely to be released?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) The Government of Delhi has informed that all the Assistant Teachers of Sarvodaya Vidyalayas in South District are being paid regular increments.

(b) to (d) Do not arise.

[Translation]

World Bank Loan to Uttar Pradesh

1874. DR. RAMVILAS VEDANTI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether amount has been allocated by the World Bank for construction of the Phoolpur to Azamgarh via Mugrabad, Shahpur, Satharia, Machali-shahar Sujanganj-Badlapur road in Uttar Pradesh;

(b) if so, the details thereof;

(c) the reasons for the delay in constructing this road; and

(d) the time by which the road construction work is likely to be started?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b) The construction of Phoolpur to Azamgarh road in Uttar Pradesh was initially proposed to be taken up with World Bank loan assistance. The scheme was later on dropped.

(c) and (d) Do not arise.

[English]

Strike of Employees of National Airport Division

1875. SHRI G. VENKAT SWAMY : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the employees of National Airports Division of Airport Authority of India have threatened to go on an indefinite strike; and

(b) if so, the details of their demands and the reasons for not accepting them?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM) : (a) Yes, Sir. Airports Authority Kamgar Union and Airports Authority Technical Staff union had given the notice to go for indefinite strike w.e.f 24.6.97 & 23.6.97 respectively. However, both the unions withdrew the strike notice.

(b) The list of demands of Airports Authority Kamgar Union, which are pending in conciliation with office of